

(d) What are the schemas and blue prints for the expenditure of amounts received as aid from foreign countries?

(e) Is there any periodical checking of the expenditure incurred with such foreign aid?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) The amounts of foreign aid that the foreign countries have agreed to provide during the period July 1951 to June 1952 are given below:—

Australia—£(A) 4.2 million.

Canada—\$(C) 15 million.

New Zealand—£250,000.

The United States—\$190 million.

Loan for foodgrains—\$50 million under the Technical Co-operation Agreement.

(b) The amounts of foreign aid to be provided by foreign countries during the period July 1952 to June 1953 have not yet been indicated.

(c) There are no conditions. It has been agreed that the money will be spent on economic development of India, in some cases, on particular scheme approved by the donor and recipient countries.

(d) The details are given in the First Annual Report of the Consultative Committee for the Colombo Plan, a copy of which is available in the Library of the House.

(e) The foreign assistance is accounted for in the Consolidated Fund of India and is subject to usual checks.

#### DISPLACED PERSONS SENT TO MADRAS STATE

**27. Shri Veeraswamy:** Will the Minister of Rehabilitation be pleased to state:

(a) the number of displaced persons sent so far to Madras State;

(b) the amount spent so far on their rehabilitation;

(c) the Contribution to Madras State made from the Centre in this respect; and

(d) the number of displaced persons yet to be rehabilitated?

**The Minister of Rehabilitation (Shri A. P. Jain):** (a) No displaced persons were sent to the Madras State, but in 1949, 3,500 persons who went of their own accord were in relief camps. About 1,500 displaced persons were living outside the camps. By the time of the 1951 census, the number of Displaced Persons had gone up to 9,113.

(b) and (c). The information is being obtained and will be laid on the Table of the House in due course.

(d) The hon. Member's attention is invited to the reply given by me in Parliament on the 9th February, 1951 to Starred Question No. 1312 by Dr. Ram Subhag Singh.

#### RICE AND FOODSTUFFS EXPORT TO CEYLON

**28. Dr. M. M. Das:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total quantities of (i) rice and (ii) other foodgrains exported to Ceylon from India during each of the years, 1948-49, 1949-50 and 1950-51 and proposed to be exported during the current year;

(b) whether the export of rice and other foodgrains to Ceylon from India is regulated by any treaty or trade agreement; and

(c) the annual volumes of trade in Rupees between India and Ceylon?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) Apart from a quantity of 443 tons of pulses and a further quantity of 835 tons of wheat flour, which were exported to Ceylon during 1948-49 and 1949-50 respectively, no rice or other grain was exported to that country from India during the years mentioned by the hon. Member.

There is no proposal at present to export any quantity of rice or other foodgrains to Ceylon during the current year.

(b) No, Sir.

(c) A statement containing the desired information is placed on the Table of the House.

## STATEMENT

Volume of Trade Between India and Ceylon

(Value in thousands of Rupees)

	1948-49	1949-50	1950-51	1951-52 (April- Feb- ruary).
Imports into India from Ceylon.	2,72,41	2,94,01	4,51,98	4,97,50
Exports (including re-exports) from India to Ceylon.	12,31	34,16	82,67	19,67,88,13, 98,82

### वस्तुओं के आदान प्रदान के करार

२९. श्री आर० एस० तिब्बारी : क्या बाणिज्य तथा उद्योग मन्त्री यह बतलाने की कृपा करोगे कि:

(क) वस्तुओं के आदान-प्रदान के लिये भारत ने किन किन देशों के साथ करार किया है,

(ख) कौन कौन सी वस्तुयें मंगाई जायेंगी और किन किन मात्राओं में,

(ग) कौन कौन सी वस्तुयें भेजी जायेंगी और किन किन मात्राओं में, तथा

(घ) उक्त आयात और निर्यात पर शुल्क के रूप में भारत सरकार को कितनी आय होगी ?

### AGREEMENTS FOR EXCHANGE OF GOODS

[29. Shri R. S. Tiwari: Will the Minister of Commerce and Industry be pleased to state:

(a) the names of the countries with which India has entered into

agreements for the exchange of goods;

(b) the names of the articles which are to be imported and their quantities;

(c) the names of articles which are to be exported and their quantities; and

(d) the amount of duties collected by the Government of India on these imports and exports?]

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) The countries with which India has entered into trade agreements and arrangements which are still in force are as follows:—

- (1) Australia.
- (2) Burma.
- (3) Ceylon.
- (4) Pakistan.
- (5) West Germany.
- (6) Poland.
- (7) Italy.
- (8) Sweden.

(b) and (c). The information is contained in the specific Trade Agreements or Arrangements, copies of which are available in the Library of Parliament.

(d) The information is not easy to collect as customs returns on import and export duties are not compiled countrywise and to attempt to do so would involve a great deal of labour and expense incommensurate with the value of the information.

### CAMPS FOR DISPLACED PERSONS

30. Shri Tek Chand: Will the Minister of Rehabilitation be pleased to state:

(a) the number of camps for displaced persons;

(b) the number of displaced persons in each camp;

(c) the number of schools in each camp;

(d) the number of students in each school; and

(e) the facilities, if any, provided for the training and employment of displaced persons?

The Minister of Rehabilitation (Shri A. P. Jain): (a) to (e). There are no relief camps so far as Displaced Persons from West Pakistan are concern-